

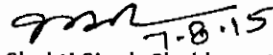
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. A.R.Patvardhan , RHJS (Retd.)	S. B. Civil Writ Petition No. 15728/13 Kanchanlata Choudhary and Others Vs Rajan Chabra and others	Alok Garg	Kapil Gupta
2	Sh. O.p.Sharma- I RHJS (Retd.)	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
3	Sh. G. S.Hora, RHJS (Retd.)	S.B. Criminal Misc. Petition No. 1372/10 & S.B. Cr. Misc. Petition No. 438/09 Ratan Lal Ranka Vs. State	R.N. Mathur	A.K. Gupta
4	Sh. Harish Kumar Tripathi , Advocate	D.B. Civil Misc. Appeal No. 3043/14 Sandeep Sharma Vs. Indu Sharma	Akhil Simlote	
5	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No.7208/15 Kuldeep Verma Vs State of Rajasthan	P.S. Sharma	

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

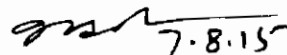
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 11-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 80/14 Amit Enterprises Vs. Arvind Kumar	R.K. Daga	Tarun Jain
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 933/11 S.B. Civil Cross Objection No. 37/13 Ashok Kumar Vs. Gyan Chand	R.M. Jain	Manisha Surana
3	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil First Appeal No. 185/07 Rasheed Mohammed Vs. Rafiq Mohammed	S.S. Hasan	D.S. Jadaun
4	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1048/14 Dr. Girdhari Lal Vs Smt. Renu	Vipul Jaiman	Arun Singh Shekhawat
6	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
7	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
8	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil First Appeal No. 20/14 Shyam Kumar Vs. Smt. Gyarsi Devi	Anand Sharma	Mitesh Sharma
9	Sh. Swaraj Sharma , Advocate	S.B. Civil Misc. Appeal No. 976/04 Vimla Vs. Omprakash	M.M. Ranjan	Manish Sharma
10	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal 82/94 Bishan Lal Vs. RSEB	Sanjay Maharshi	R.K. Goyal
11	Sh. Sudesh Bansal , Advocate	S. B. Civil Writ Petition No. 4822/15 Shiv Vikas Vs Ram Prasad	Raj Kumar Gaur	N. U. Quazi

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